for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Council.

 [Placed in Library. See No. L.T. 10159/16/18]
- (x) (a) Annual Report and Accounts of the Ahmedabad Textile Industry's Research Association (ATIRA), Ahmedabad, Gujarat, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Association. [Placed in Library. See No. L.T. 10447/16/19]
- (xi) (a) Thirty-second Annual Report and Accounts of the National Institute of Fashion Technology (NIFT), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L.T. 10687/16/19]
- (xii) (a) Annual Report and Accounts of the Indian Jute Industries' Research Association (IJIRA), Kolkata, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Association. [Placed in Library. See No. L.T. 10448/16/19]
- I. Notifications of the Ministry of Commerce and Industry
- II. Reports and Accounts (for various years) of various authorities, organisations, companies, councils and institutes etc. and related papers

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION; AND THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C. R. CHAUDHARY): Sir, I lay on the Table:—

- I. (A) A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce and Industry (Department of Industrial Policy and Promotion), under Section 40 of the Bureau of Indian Standards Act, 2016:–
 - (1) S.O. 5243 (E), dated the 12th October, 2018, publishing the Bureau of Indian Standards Kitchen Appliances (Quality Control) Order, 2018.

(2) S.O. 5244 (E), dated the 12th October, 2018, publishing the Bureau of Indian Standards Domestic Water for Use with Liquefied Petroleum Gas (Quality Control) Order, 2018.

[Placed in Library. For (1) and (2) See No. L.T. 10314/16/18]

- (B) A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce and Industry (Department of Commerce), under sub-section (3) of Section 35 of the Footwear Design and Development Institute Act, 2017:–
 - (1) G.S.R. 841 (E), dated the 6th September, 2018, publishing the Ministry of Commerce and Industry, Footwear Design and Development Institute, Managing Director Recruitment Rules, 2018.
 - (2) G.S.R. 842 (E), dated the 6th September, 2018, publishing the Ministry of Commerce and Industry, Footwear Design and Development Institute, Secretary Recruitment Rules, 2018.
 - (3) G.S.R. 843 (E), dated the 6th September, 2018, publishing the Ministry of Commerce and Industry, Footwear Design and Development Institute, Executive Director Recruitment Rules, 2018.

[Placed in Library. For (1) to (3) See No. L.T. 10313/16/18]

(C) A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Commerce), Notification No. S.O. 3867 (E), dated the 4th August, 2018, authorizing the Tobacco Board to admit, from the date of publication of the notification in the Official Gazette and upto the 31st October, 2018 the registered traders and dealers of the Tobacco Board to purchase at its auction platforms in the State of Andhra Pradesh, the excess flue cured Virginia tobacco produced by the registered growers and flue cured Virginia tobacco produced by unregistered growers in the State of Andhra Pradesh, subject to the conditions mention therein, issued under Section 20A read with sub-section (2) of Section 8 of the Tobacco Board Act, 1975.

[Placed in Library. See No. L.T. 10316/16/18]

(D) A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Commerce), Notification No. S.O. 3868 (E), dated the 4th August, 2018, relaxing the operation of the provisions of sub-section (1) of section 10 read with sub-section (1) of Section 14A of the Tobacco Board Act, 1975 in the State of Andhra Pradesh, for

the period commencing from the date of publication of the notification in the official Gazette and ending on 31st October, 2018 and permitting the sale of excess flue cured Virginia tobacco crop of the registered growers and flue cured Virginia tobacco crop of the unregistered growers at the auction platforms authorized by the Tobacco Board, issued under sub-section (1) of Section 30 read with clause (g) of sub-section (2) of Section 8 of the Tobacco Board Act, 1975.

[Placed in Library. See No. L.T. 10317/16/18]

- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 21 and sub-section (4) of Section 18 of the Agricultural and Processed Food Products Export Development Authority Act, 1985:-
 - (a) Annual Report of the Agricultural and Processed Food Products Export Development Authority (APEDA), New Delhi, for the year 2017-18.
 - (b) Annual Accounts of the Agricultural and Processed Food Products Export Development Authority (APEDA), New Delhi, for the year 2017-18, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Authority.

 [Placed in Library. See No. L.T. 10308A/16/18]
 - (2) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:–
 - (i) (a) Forty-first Annual Report and Accounts of the India Trade Promotion Organisation (ITPO), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Organisation. [Placed in Library. See No. L.T. 10588/16/19]
 - (ii) (a) Twelfth Annual Report and Accounts of the Jammu and Kashmir Development Finance Corporation Limited (JKDFC), Jammu, for the year 2016-17, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.

 [Placed in Library. See No. L.T. 10304/16/18]
- (iii) (a) Forty-seventh Annual Report and Accounts of the PEC Limited, New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Performance Review of the above Company, for the year 2017-18. [Placed in Library. See No. L.T. 10302/16/18]
- (iv) (a) Sixtieth Annual Report and Accounts of the ECGC Ltd. (formerly Export Credit Guarantee Corporation of India Limited), Mumbai, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
 - (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (2) (ii) above.

[Placed in Library. See No. L.T. 10303/16/18]

- (3) A copy each (in English and Hindi) of the following papers, under subsection (4) of Section 19 of the Marine Products Export Development Authority Act, 1972:–
 - (a) Annual Report and Accounts of the Marine Products Export Development Authority (MPEDA), Kochi, Kerala, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Authority.

 [Placed in Library. See No. L.T. 10284/16/18]
- (4) A copy each (in English and Hindi) of the following papers, under Section 25 of the Spices Board Act, 1986:—
 - (a) Annual Report of the Spices Board India, Cochin, Kerala, for the year 2017-18.
 - (b) Annual Accounts of the Spices Board India, Cochin, Kerala, for the year 2017-18, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Board.

 [Placed in Library. See No. L.T. 10309/16/18]

- (5) A copy each (in English and Hindi) of the following papers:—
 - (i) (a) Annual Report and Accounts of the National Council for Cement and Building Materials (NCCBM), Ballabgarh, Haryana, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.

 [Placed in Library. See No. L.T. 10291/16/18]
 - (ii) (a) Fifty-ninth Annual Report and Accounts of the Indian Rubber Manufacturers Research Association (IRMRA), Mumbai, Maharashtra, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.

 [Placed in Library. See No. L.T. 10287/16/18]
 - (iii) (a) Fifty-fifth Annual Report and Accounts of the Basic Chemicals, Cosmetics and Dyes Export Promotion Council (CHEMEXCIL), Mumbai, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council. [Placed in Library. See No. L.T. 10590/16/19]
 - (iv) (a) Sixtieth Annual Report and Accounts of the CAPEXIL (formerly Chemicals and Allied Products Export Promotion Council), Kolkata, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.

 [Placed in Library. See No. L.T. 10591/16/19]
 - (v) (a) Annual Report of the Shellac and Forest Products Export Promotion Council (SHEFEXIL), Kolkata, for the year 2017-18.
 - (b) Annual Accounts of the Shellac and Forest Products Export Promotional Council (SHEFEXIL), Kolkata, for the year 2017-18, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Council. [Placed in Library. See No. L.T. 10589/16/19]
 - (vi) (a) Sixty-third Annual Report and Accounts of the Plastics Export

- Promotion Council (PLEXCONCIL), Mumbai, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council. [Placed in Library. See No. L.T. 10592/16/19]
- (vii) (a) Fifty-third Annual Report and Accounts of the Federation of Indian Export Organisations (FIEO), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Federation. [Placed in Library. See No. L.T. 10290/16/18]
- (viii) (a) Sixty-third Annual Report and Accounts of the EEPC INDIA, Kolkata, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.

 [Placed in Library. See No. L.T. 10308/16/18]
- (ix) (a) Annual Report and Accounts of the Quality Council of India (QCI), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.

 [Placed in Library. See No. L.T. 10292/16/18]
- (x) (a) Annual Report and Accounts of the National Productivity Council (NPC), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.

 [Placed in Library. See No. L.T. 10293/16/18]
- (xi) (a) Fifty-second Annual Report and Accounts of the Indian Institute of Packaging (IIP), Mumbai, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L.T. 10298/16/18]
- (xii) (a) Fifty-fourth Annual Report and Accounts of the Indian Institute of Foreign Trade (IIFT), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L.T. 10297/16/18]
- (xiii) (a) Sixty-third Annual Report and Accounts of the Cashew Export Promotion Council of India, (CEPCI), Kollam, Kerala, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.

 [Placed in Library. See No. L.T. 10305/16/18]
- (xiv) (a) Sixty-fourth Annual Report of the Tea Board India, Kolkata, for the year 2017-18.
 - (b) Sixty-fourth Annual Accounts of the Tea Board India, Kolkata, for the year 2017-18, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Board.

 [Placed in Library. See No. L.T. 10306/16/18]
- (xv) Fifty-seventh Annual Report and Accounts of the National Institute of Design (NID), Ahmedabad, for the year 2017-18, together with the Auditor's Report on the Accounts.

[Placed in Library. See No. L.T. 10586/16/19]

- (xvi) (a) Annual Report of the Rubber Board, Kottayam, Kerala, for the year 2017-18.
 - (b) Annual Accounts of the Rubber Board, Kottayam, Kerala, for the year 2017-18, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Board. [Placed in Library. See No. L.T. 10296/16/18]

MESSAGES FROM LOK SABHA

- (I) The Appropriation (No. 6) Bill, 2018.
- (II) The Indian Medical Council (Amendment) Bill, 2018.

SECRETARY-GENERAL: Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:-

(I)

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the appropriation